

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3052.  
TO BE ANSWERED ON MONDAY, THE 31<sup>ST</sup> DECEMBER, 2018.**

**DEVELOPMENT OF MODEL ROCKETRY INDUSTRY**

**3052. SHRIMATI POONAM MAHAJAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has received various proposals regarding the development of model rocketry industry and ascertained potential benefits arising out of the same in the country and if so, the details thereof;
- (b) whether the Government undertook detailed assessment to explore the commercial, educational, experimental potential of model rocketry industry and its research and development in the country and if so, the details thereof; and
- (c) whether the Department of Industrial Policy and Promotion (DIPP) is considering to amend extant rules and regulations pertaining to the use of explosives to encourage model rocketry industry in the country and if so, the details thereof including the time frame by which the guidelines will be evolved to develop the industry?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a) & (b):** Yes, Department of Space /ISRO has received one proposal from a start-up company regarding model rocketry and they are evaluating the same.
- (c):** There is no proposal under consideration in the Department of Industrial Policy and Promotion (DIPP) for the amendment of extant rules and regulations pertaining to use of explosives to encourage model rocketry in the country.

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